

and Peru. These negotiations, which were open to all developing countries, members and non-members of GATT were carried on a product-by-product basis, and covered exchange of concessions on customs tariffs on preferential basis. In respect of the agreements signed with eight countries, India had offered tariff concessions on 28 tariff headings and received tariff concessions on 33 tariff heading. In the period 1969-70 and 1970-71, India's imports from and exports to the eight countries of the products on which she had offered and received tariff concessions averaged Rs. 28.7 lakhs and Rs. 45.1 lakhs respectively. The reductions in customs tariff secured by India during these negotiations would assist India's export promotion efforts during the ensuing years to the countries concerned.

Termination of Parcel Handling Contract at Mirzapur

965 SHRI CHANDRIKA PRASAD Will the Minister of RAILWAYS be pleased to state

(a) whether Parcel Handling Contract at Mirzapur has recently been terminated under clause 28 of the agreement and if so, the reasons therefor and

(b) whether parcel handling contracts over certain other stations of Allahabad Division are also proposed to be terminated and if so, an outline of the action proposed in this regard ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) (a) Yes. The parcel handling contract at Mirzapur has been terminated on account of extremely unsatisfactory working of the Handling contractor

(b) No

Import of Generating Units

968 SHRI VARKEY GEORGE Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether it has been decided to import generating units from abroad, and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) (a) and (b) A programme for Power Development for the period 1972-77 drawn by this Ministry envisages the installation of additional generating capacity of 17.7 million kw. In the context of meeting these requirements, a close study is being made as to whether the indigenous manufacturers in the country can arrange to make the plant and equipment required available and to what extent it may be necessary to resort to import. The decision to import generating sets, if necessary, would be based on the merits of each case.

Construction of Dam on Subarnarekha River

969 SHRI SHYAM SUNDER MOHAPATRA Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether there is any proposal before Government to construct a dam on subarnarekha river, and

(b) if so the stage at which it stands at present ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) (a) and (b) Investigations for a dam on the main Subarnarekha near Chandil and a dam on its tributary Kharkai near Chaibasa have been taken up by the State Government of Bihar for integrated and coordinated development of irrigation, navigation, flood control and industrial and domestic use of water in the basin. Reservoir surveys have been completed and detailed hydrological, meteorological, construction material and command surveys are in progress.

The Orissa Government have prepared a scheme for construction of a dam on the Kharkai at Suipat in their territory, for irrigation purposes and are carrying out investigations for a dam at Bhalujori on Bankhal, a tributary of Kharkai.

The West Bengal State Government have also taken up investigations for a dam on the Dolong, a tributary of Subarnarekha in their territory.